

for industries already set up with Russian collaboration?

**THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):** The Soviet Union has agreed to supply on 10 years' deferred payment terms (a) replacement equipments for the enterprises built-up with assistance of U.S.S.R. and (b) equipment necessary for the fulfilment of the production programme of the enterprises built with assistance of U.S.S.R.

**PAYMENT OF INDIAN CURRENCY TO RADIO CEYLON**

21. **SHRI D. THENGARI:** Will the Minister of FINANCE be pleased to state:

(a) the amount of Indian currency paid during the year 1965 for the publicity of Indian industries through the commercial service for Radio Ceylon; and

(b) whether some steps are being taken by Government to check this outflow of Indian currency?

**THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):** (a) A sum of Rs. 3.89 lakhs has been spent in foreign exchange during 1965 on account of Indian commercial advertisement through Radio Ceylon.

(b) This exchange has been released in terms of Government policy on export promotion. Government do not consider it necessary to put any further restrictions for the time being.

**LAND FOR OFFICES OF POLITICAL PARTIES IN DELHI**

22. **SHRI RAM SINGH:** Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) how many political parties have been allotted Government land in Delhi for constructing party offices;

(b) how many Government quarters are at present being used by political parties; and

(c) what is the criterion followed for the allotment of Government land to political parties?

**THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA):** (a) Two.

(b) Two.

(c) Subject to the availability of land, it is allotted on payment of full market value. As the land in Delhi is scarce, and the demand for allotment is great, each case is considered on merit.

**PAYMENT OF RENT FOR GOVERNMENT PREMISES**

23. **SHRI RAM SINGH:** Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the number of Government houses which are being used by private individuals or organisations in Delhi;

(b) whether the payment of rent in all cases is up to date; and

(c) if not, the number of cases in which rent has not been paid and since when?

**THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA):** (a) 199.

(b) No.

(c) 122. Rent is mostly outstanding for the later part of the year 1965 and January, 1966.

**CENTRAL HOUSE MORTGAGE CORPORATION**

24. **SHRI RAM SINGH:** Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred

Question No. 100, in the Rajya Sabha on the 18th August, 1965 and state whether Government have since taken any decision regarding the setting up of a housing corporation through which middle and low income group people would be able to raise mortgage loans to build houses?

THE MINISTER OF FINANCE  
(SHRI SACHINDRA CHAUDHURI):  
No, Sir.

#### DETECTION OF SMUGGLED GOLD

25. SHRI D. THENGARI: Will the Minister of FINANCE be pleased to state the total quantity of smuggled gold detected upto the 1st February, 1966, consequent to the implementation of the Gold Control Order?

THE MINISTER OF FINANCE  
(SHRI SACHINDRA CHAUDHURI):  
Information in this regard is being collected and will be laid on the Table of the Sabha.

#### F.I.C.C.I. MEMORANDUM TO GOVERNMENT

26. SHRI SITARAM JAIPURIA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Federation of Indian Chambers of Commerce and Industry has in a memorandum submitted to Government, suggested the setting up of appellate tribunals to deal with customs and excise cases; and

(b) if so, the Government's reaction thereon?

THE MINISTER OF FINANCE  
(SHRI SACHINDRA CHAUDHURI):  
(a) Yes, Sir.

(b) Similar suggestions have been considered by the Government earlier, but have not been found feasible.

#### LEPROSY ADVISORY BODY

27. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND

FAMILY PLANNING be pleased to state:

(a) what are the main recommendations of the Leprosy Advisory Body which met at Hyderabad in January, 1966;

(b) what was the total amount of grant for leprosy in 1964-65; and

(c) how many Government-owned Leprosy Institutes were functioning as on 1st January, 1966?

THE MINISTER OF HEALTH AND  
FAMILY PLANNING (DR. SUSHILA  
NAYAR): (a) The Leprosy Advisory Committee in its meeting held at Hyderabad on the 10th January, 1966, made the following recommendations:

(i) The State Governments should be requested to fill in all the vacant posts of the Medical Officers and Para Medical Workers; and for the successful implementation of the National Leprosy Control Programme, the Medical Officers should be trained and full time.

(ii) Each State Leprosy Officer should prepare an endemicity Atlas of his State showing district-wise endemic pockets in the districts as was done by the Ministry of Health for each State.

(iii) The proposal for providing improved *per capita* grant to Leprosy Institutions and Centres should be circulated to the States for their favourable consideration.

(iv) The work of the Central Leprosy Teaching and Research Institute, Chingleput, in regard to D.D.S. prophylaxis was commended and it was further recommended that in future D.D.S. prophylaxis should be taken up in some of the Control Centres on a pilot project basis.

(v) The matter of utilising Basic Health Workers instead of Leprosy Para Medical Workers in the National Leprosy Control Programme should be examined by a special sub-com-